

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) and (b) The Ministry of Water Resources circulated a Model Bill on Regulation and Control of the Development and Management of Ground Water to the States/Union Territories for enactment of suitable legislation on the lines of the Model Bill. The ground water legislation has been enacted by 11 States/Union Territories viz. Andhra Pradesh, Goa, Tamil Nadu, Lakshadweep, Kerala, Pondicherry, West Bengal, Himachal Pradesh, Bihar, Chandigarh and Dadra and Nagar Haveli. Remaining States/UTs have been requested to enact this legislation.

Preparation of CWG

3057. SHRI KISHORE KUMAR MOHANTY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government has made adequate preparations for organizing Commonwealth Games-2010;

(b) if so, the details thereof; and

(c) the details of all type construction work carried out so far along with the amount spent by Government?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) Yes, Sir. The work at all the sports infrastructure projects for Commonwealth Games is progressing at a rapid pace. 9 major competition venues have been completed and remaining are in advanced stage of completion. All the sports infrastructure projects will be completed well before the Games.

(c) Major construction related to sports stadia being carried out and amount spent in this regard is as below:

(Rs. in Crores)			
Sl. No.	Implementing Agency	Name of Stadium/Project	Amount Actually Spent
1	Sports Authority of India/Central Public Works Department (CPWD)	SAI Stadia	1384.67
2.	University of Delhi	Competition/Training venues	162.00
3	All India Tennis Association	R.K. Khanna Stadium	30.70
4.	Central Reserve Police Force/CPWD	Kadarpur Shooting Range, Gurgaon	20.65
5.	Delhi Development Authority	Games Village/ Competition and Training venues	555.59